

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,  
BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED 11.06.2021**

<b>I Session</b> 11.00 AM to 2.00 PM	<b>II Session</b> 2.45 PM to 5.45 PM
<b>HEARING</b>	<b>ISSUES</b>
1) FDP 5/2006	16) O.S.147/2019
2) O.S. 1003/2008	17) O.S.149/2019
3) O.S. 441/2009	18) O.S.1697/2008
4) O.S. 929/2009	<b>CALL ON</b>
5) O.S. 1101/2011	19) O.S. 593/2011
6) O.S. 339/2012	20) O.S. 249/2012
7) O.S. 1585/2014	<b>ARGUMENTS</b>
8) O.S. 1329/2018	21) O.S. 1425/2008
9) O.S. 1701/2019	22) O.S. 801/2009
<b>CALL ON</b>	23) O.S. 1689/2013
10) O.S. 159/2008	24) O.S. 704/2014
11) O.S.515/2009	25) O.S. 1483/2015
12) O.S. 83/2011	26) O.S. 537/2006
13) O.S. 63/2012	27) O.S. 1303/2006
14) O.S. 1171/2016	28) O.S. 2113/2007
15) O.S. 1231/2007	29) O.S. 687/2015
	30) O.S. 1231/2007

Sd/-  
Prl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.



**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 11.06.2021**

<b>IST SESSION AT 11 A.M</b>	<b>IIND SESSION AT 2.45 P.M</b>
<b>STEPS</b>	<b>STEPS</b>
1. EX. 13/2013	16. O.S. 854/2009
2. O.S. 984/2017	<b>NOTICE</b>
3. O.S. 1164/2017	17. O.S. 528/2014
4. O.S. 918/2018	18. EX. 14/2016
5. O.S. 1064/2018	<b>HEARING</b>
<b>SUMMONS</b>	19. EX 15/2004
6. O.S. 1044/2015	20. O.S. 780/2004
7. O.S. 1320/2015	21. O.S. 36/2012
8. O.S. 610/2017	22. O.S. 854/2013
9. O.S. 62/2018	23. O.S. 230/2018
10. O.S. 697/2018	24. O.S. 1116/2018
11. O.S. 564/2019	25. O.S. 1294/2019
12. O.S. 618/2019	26. O.S. 534/2020
13. O.S. 1284/2019	<b>ARGUMENTS</b>
14. O.S. 1412/2019	27. O.S. 550/2013
15. O.S. 22/2020	28. O.S. 808/2015
	29. O.S. 1320/2016
	30. O.S. 138/2019

Date: 10.06.2021  
Place: Bengaluru

sd/-  
I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**  
**CAUSE LIST DATED: 11.06.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>A.D.R.</b>	<b>A.D.R.</b>
1. EX 1/2007	16. EX 16/2007
2. EX 2/2007	17. EX 17/2007
3. EX 3/2007	<b>HEARING</b>
4. EX 4/2007	18. O.S. 428/2016
5. EX 5/2007	19. O.S. 1058/2017
6. EX 6/2007	20. O.S. 508/2021
7. EX 7/2007	<b>ARGUMENTS</b>
8. EX 8/2007	21. O.S. 1424/2012
9. EX 9/2007	22. O.S. 1426/2012
10. EX 10/2007	23. O.S. 270/2021
11. EX 11/2007	<b>ORDERS</b>
12. EX 12/2007	24. O.S.630/2014
13. EX 13/2007	25. O.S. 882/2015
14. EX 14/2007	26. O.S. 1428/2015
15. EX 15/2007	27. O.S. 512/2017
	28. O.S. 1500/2018
	<b>JUDGEMENT</b>
	29. O.S. 20/2016
	30. O.S. 822/2016

Date: 10.06.2021  
Place: Bengaluru

sd/-  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

10.06.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU  
RURAL DISTRICT, BENGALURU CAUSE LIST  
DATED 11-06-2021**

**Morning - Sessions**

	<b><u>HEARING</u></b>
1	O.S. 735/2011
2	O.S. 575/2016
3	O.S. 677/2016
4	O.S. 627/2017
5	O.S. 209/2018
6	O.S. 495/2018
7	O.S. 791/2018
8	O.S. 792/2018
9	O.S. 91/2021
10	EX. 11/2021

**AMMENDMENT**

11	O.S. 15/2015
12	O.S. 1353/2016

**ARGUMENTS**

13	O.S. 1503/2013
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**ADR**

14	O.S. 675/2013
15	O.S. 1457/2013

**Afternoon - Sessions**

	<b><u>CALL ON</u></b>
1	O.S. 893/2008
2	O.S. 1649/2014
3	O.S. 917/2017
4	O.S. 107/201
	<b><u>OBJECTIONS</u></b>
5	O.S. 17/2020

**ORDERS**

6	O.S. 99/2016
7	O.S. 349/2019

**JUDGEMENT**

8	O.S. 513/2015
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**SUMMONS**

9	O.S. 1023/2017
10	O.S. 705/2015
11	O.S. 523/2016
12	O.S. 1057/2016
13	O.S. 1189/2016
14	O.S. 1073/2018
15	O.S. 1509/2018

Sd/-

III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru